

National Company Law Tribunal

Allahabad Bench

CP NO. 108/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE COMPANY: Shri Dhevi Ram Sharma V/s Atok Monga.

SECTION OF THE COMPANIES ACT: U/S 58 & 59 of Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dhiraj Kumar Jha	PCS	Dhevi ram Sharma Petitioner	DJL
2.				

C.P. No. 108/ALD/2017

Shri Dhiraj Kumar Jha, PCS for the petitioner. The present case is filed under Sections 111 and 111A of the Companies Act, 1956 readwith corresponding provision of Sections 58 & 59 of the Companies Act, 2013. Notice be issued to the Respondent Company.

Meanwhile, the Registry is directed to make scrutiny of the case.

The matter be listed on 5th October, 2017.

— Sd —
Shri H.P. Chaturvedi, Member (Judicial)

Dated:12.09.2017

Typed by
P.K.Jyoti